

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
NEW DELHI

PRINCIPAL BENCH - COURT NO. 1

ANTI DUMPING APPEAL NO. 52945 OF 2019
ANTI DUMPING STAY APPLICATION NO. 51358 OF 2019

[Arising out of Final Findings dated 5.11.2019 issued vide Notification F No. 6/17/2018-DGAD issued by the Designated Authority.]

ALPHA INDUSTRIES SDN BHD **Appellant**

VERSUS

Designated Authority, Directorate General of Antidumping & Allied Duties		Respondent
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APPEARANCE:

Shri Balbir Singh, Sr. Advocate & Shri Shiraj Patodia, Advocates – for
the Appellant.

S/Shri Ameet Singh, Amar Anand and Ms Albeena Walia, Advocate – for Designated Authority.

Shri Rakesh Kumar, Authorized Representative (DR) – for the Revenue

Ms. Reena Khair, Shri Rajesh Sharma, Ms. Shreya Dahiya and Ms Priyamvada Sinha, Advocates – for the Respondent -4

Shri Jitendra Singh and Shri Akshay Soni, Advocates for the Respondent

Shri S. S, Seetharaman, Darpan Bhuyan, Shri Ashish bansal,
Advocates for Respondent -3

CORAM :

HON'BLE MR. JUSTICE DILIP GUPTA, PRESIDENT
HON'BLE MR. C L MAHAR, MEMBER (TECHNICAL)
HON'BLE MS. RACHNA GUPTA, MEMBER (JUDICIAL)

DATE OF HEARING : 07 January,2020
DATE OF DECISION : 07 January,2020

FINAL ORDER NO. 50071 /2020

PER JUSTICE DILIP GUPTA

This appeal has been filed against the final findings of the Designated Authority making a recommendation for imposition of Countervailing Duty. Learned Counsel appearing for the appellant has fairly stated that the appellant does not desire to press the appeal as Central Government has yet to take a decision and so the appeal may be dismissed at this stage with liberty to file an appeal, if the appellant is aggrieved by the notification.

2. Learned Counsel for the other respondents have no objection to the dismissal of appeal as withdrawn.

3. The appeal is accordingly, dismissed as withdrawn with liberty to the appellant to file an appeal, if the appellant is aggrieved by the issuance of a Notification. The Stay Application, accordingly stands rejected.

(Dictated and pronounced in the open Court)

(JUSTICE DILIP GUPTA)
PRESIDENT

(C.L. MAHAR)
MEMBER (TECHNICAL)

(RACHNA GUPTA)
MEMBER (JUDICIAL)

ss